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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 146/2003 in  
OA 749/2001

3

New Delhi, this the 4th day of July, 2003

Hon'ble Sh. Shanker Raju, Member (J)  
Hon'ble Sh. S.K.Naik, Member (A)

Mahavir Singh  
S/o Sh. Baghrawat Singh  
R/o H-1/4, Police Station  
Defence Colony, New Delhi.

...Applicant

(By Advocate Sh. S.K.Gupta)

V E R S U S

Union of India through

1. Smt. Shailja Chandra  
Chief Secretary  
Govt. of NCT of Delhi  
Delhi Secretariat  
I.G.Stadium, I.P.Estate  
New Delhi.

2. Sh. R.S.Gupta  
Commissioner of Police  
Delhi Police Headquarters  
MSO Building, I.P.Estate  
New Delhi - 110 001.

...Respondents

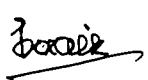
(By Advocate Sh. George Paracken)


O R D E R (ORAL)

Shri Shanker Raju,

In view of the statement made by Sh. George Paracken, ld. counsel for the respondents, that the case of the applicant for accord of ACP Scheme benefits would be considered, CP is dismissed. Notices are discharged.

2. However, applicant is at liberty to take appropriate steps in accordance with law.

  
(S.K.Naik)  
Member (A)

  
(Shanker Raju)  
Member (J)

/vks/